

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 228 of 2017 &
IA No. 328 and 329 of 2017**

Dated: 3rd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Kamachi Industries Ltd.
Vs.**

.... Appellant(s)

Tamil Nadu Generation & Distribution Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.1

ORDER

Issue notice to the Respondents returnable on 17.08.2017.
Mr. Vallinayagam takes notice on behalf of Respondent No.1. Dasti, in
addition, is permitted.

List the matter on **17.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**